

Title: Introduction of the Constitution (Amendment) Bill, 2001(Amendment of articles 123 and 213)

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That the leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI HANNAN MOLLAH): I introduce the Bill.

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**** Introduced with the Recommendation of the President**